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Title: Introduction of the Treatment of Attempt to Suicide as a Non-Punishable Offence Bill, 2010.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to provide for not treating the attempt to commit suicide as a criminal offence and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for not treating the attempt to commit suicide as a criminal offence and for matters connected therewith."

The motion was adopted.

SHRI ADHIR CHOWDHURY: I introduce the Bill.